NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB)	-	For	Rule 6 of	B. S. Padmavati VS Intertec Forge Pvt
No.157/BB/2017		hearing	IB	Ltd

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

9. _D.G. CHINNAPPO GOUNDA PETITIONES PHODIFITES

APARHA MADHUKAR KULKARNI 9742008101

RESPONDENT

ORDER

Counsel for Petitioner is present. Sri Sanjay H. Sethiya, Advocate filed memo undertake to file vakalath for Corporate Debtor. Copy of petition and annexures are served on the Counsel for Corporate Debtor. For filing vakalath and for objections list it on 21/02/2018.

Member (T)

Member (J)